

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) and (b) The Rajiv Gandhi LPG Vitruk Yojana has as far not been implemented in the State of Assam and the other North-Eastern States.

**Oil bonds for recovering losses of OMCs**

3503. SHRI R.C. SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of oil bonds issued to various Oil Marketing Companies (OMCs) during the last three years, year-wise, item-wise and company-wise;

(b) whether the losses of three OMCs *i.e.* Indian Oil Corporation Ltd. (IOCL), Bharat Petroleum Corporation Ltd. (BPCL) and Hindustan Petroleum Corporation Ltd. (HPCL) have touched Rs. 45,000 crores;

(c) whether his Ministry has sent a request recently for issue of oil bonds worth Rs. 20,871 crores to meet the revenue losses of the OMCs;

(d) if so, the details thereof;

(e) whether it is also a fact that the Finance Ministry has refused to provide oil bonds as requested by his Ministry ; and

(f) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) The details of oil bonds issued during the years 2007-08, 2008-09 and cash assistance released during the year 2009-10 by the Government to the Public Sector Oil Marketing Companies (OMCs) namely; Indian Oil Corporation Limited (IOCL), Hindustan Petroleum Corporation Limited (HPCL) and Bharat Petroleum Corporation Limited (BPCL) are given below:—

	(Rs. in crore)		
OMCS	2007-08	2008-09	2009-10
IOCL	18,997	40,383	7,100
HPCL	7,703	14,693	2,529
BPCL	8,590	16,216	2,371
TOTAL	35,290	71,292	12,000

(b) to (f) The retail selling prices of the four sensitive petroleum products namely; Petrol, Diesel, PDS Kerosene and Domestic LPG are not being maintained in line with the international oil prices. Due to this, the OMCs incur under-recoveries on the sale of these products. During the year 2009-10, the under-recoveries of the OMCs on these products are estimated to be Rs. 46,051 crore.

Under the burden sharing mechanism, Ministry of Finance has released budgetary support of Rs. 12,000 crore as the share of the Government towards meeting the under-recoveries for the year 2009-10. The PSU Upstream Oil Companies have also contributed Rs. 8,364 crore to the OMCs for the their under-recoveries on Petrol and Diesel by way of discount on crude/products during the first three quarters of 2009-10.

Ministry of Petroleum and Natural Gas has requested Ministry of Finance to provide a further cash assistance of Rs. 19,620.95 crore to fully compensate the OMCs' under-recoveries on PDS Kerosene and Domestic LPG during 2009-10.

#### **Shortage of LPG supply in Orissa**

3504. SHRI MANGALA KISAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government is aware that there is shortage of LPG supply in Jagatsinghpur, Sundargarh and Dijarguda districts of Orissa and in their surrounding areas;
- (b) if so, the reasons therefor;
- (c) whether Government proposes to open new LPG agencies to SCs/STs in these districts and neighbouring areas; and
- (d) if so, by when these LPG agencies would be set up there?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) and (b) Public Sector Oil Marketing Companies (OMCs) have reported that at present, there is no overall shortage of LPG in the State of Orissa including Jagatsinghpur, Sundargarh and Dijarguda district and LPG supplies to distributors are being made by the OMCs through indigenous production and imports in accordance with the genuine demand of customers registered with the LPG distributors.

OMCs have reported that they have supplied 132.8 Thousand Metric Tonne (TMT) of domestic LPG in the State of Orissa between April, 2009 and February, 2010 as against 127.4 TMT of domestic LPG during the corresponding period of last years, showing a growth rate of 4.2%.

(c) and (d) As per the extant guidelines, 25% of the distributorship in all categories are reserved for SC/ST category.

Rajiv Gandhi Gramin LPG Vitruk Yojana (RGGLVY) scheme which primarily aims at providing LPG to the rural house-holds, including BPL families has been launched on 16.10.2009 and subsequently advertisements inviting applications for distributors under the scheme have been issued on 20.10.2009 by OMCs for establishing 101 new LPG distributors including 26 under SC/STs category in the State of Orissa and the selection of the same is in progress as per policy.

The selection of LPG distributorships is made by OMCs themselves, in terms of laid down guidelines. Commissioning/opening of distributors involves Field Verification of Credentials of the